Filing under clause (e) of eule-negitation (f) of regitation 33 of the IBBI (Liquidation Remorchs Territor, Limited (N. ULIONTON). Liquidation Commercement other January 83, 2020. List of Departational Confilient, induct than Windows and Employees Dates and General Lipidated as on 26 April 2021.

	8.No	Category of Stakeholder	Claim Identification Number	Details of claimes received		Details of claimes admitted							Amount of any	i .	Amount of claim	
8.				Date of receipt	Amount	Amount of claim admitted	Nature of claim admitted	Amount covered by lien or attachment pending disposal	Whether lien / attachment nemoved? (Yes/No)	Amount covered by guarantee	% share in total amount of claim admitted	Amount of contigent claims		Amount of claim rejected	under verification	Remarks if any
	1 >	6d. Idroes	136	1-Feb-20	42,000		Trade Payables		N.A.		0.00%			42,000		
42,060												42,000				